ELECTION MATTER
URGENT

F.No. C-50/56/2020-Ad.II
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes & Customs)
******

North Block, New Delhi- 110001
Dated: 18th March, 2021

To
The concerned Pr. Chief Commissioners/ Pr. Director Generals/ Chief
Commissioners/ Director Generals of CBIC

Subject: General Elections to the Legislative Assemblies of Assam, Kerala,
Puducherry, Tamil Nadu and West Bengal and some Bye-elections, 2021-
Relieving of Expenditure Observers -Regarding.

Sir,

I am directed to enclose herewith Election Commission of India’s letter No. 464/ECI/LET/EEM/Exp. Obs./EEPS/2021/Vol. I dated 17.03.2021 (copy enclosed) on the subject mentioned above and to inform that Election Commission of India has relieved Shri Mahesh Kumar, IRS (C&IT):2005 (R-14797) and Shri A. Chandrashekhar Reddy, IRS (C&IT):2006 (R-17854) from Expenditure Observer duty and has kept them in reserve.

2. It is requested that the directions of the Election Commission of India may be communicated to the concerned relieved officers.

Yours faithfully,

(S.A. Ansari)

Under Secretary to the Government of India
Tel: 23095529/E-mail: sa.ansari@nic.in

Copy to:

1. The website Manager, CBIC with the request to upload this letter along-with the enclosures on the official website of CBIC with a ticker.

2. Shri Anup Kumar Khakhlary, Under Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi- 110001, w.r.t. the Commission’s letter referred above.

(S.A. Ansari)

Under Secretary to the Government of India
MOST IMMEDIATE

By Special Messenger/E-mail

ELECTION COMMISSION OF INDIA
Nirvachan Sadan, Ashoka Road, New Delhi-110001
Dated: 17.03.2021

To

Shri. S. A. Ansari, Under Secretary (Ad. II) & Nodal Officer,
M/o Finance, Deptt. of Revenue, Central Board of Indirect Taxes & Customs,
Room No. 47B, North Block,
New Delhi.
(saansari1967@gmail.com)

Sub:- General Elections to Legislative Assemblies of Assam, Kerala, Puducherry, Tamil Nadu and West Bengal, and some Bye-elections, 2021-Releiving of Expenditure Observers- Reg.

Sir,

I am directed to refer to Commission's letter of even number dated 06.03.2021 and 15.03.2021 (copies enclosed) regarding deployment of Expenditure Observers in General Elections to Legislative Assemblies of Assam, Kerala, Puducherry, Tamil Nadu and West Bengal, and some Bye-elections, 2021, and to state that Sh. Mahesh Kumar, IRS(C&IT):2005 (R-14797) and Sh. A. Chandrashekar Reddy, IRS(C&IT):2006 (R-17854) have been relieved from Expenditure Observer duty: The Expenditure Observers are now kept in reserve.

2. You are requested to intimate the Expenditure Observers accordingly

Yours faithfully,

(Anup Kumar Khakhlay)
Under Secretary
(khakhlayanup@eci.gov.in)